

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**Seventh Lok Sabha**

**Sixty Eighth Report**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT  
NEW DELHI**

**1983**

. Adopted on 22-12-83

Minutes of 65th to 68th  
sittings also laid on  
22-12-83

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**(Seventh Lok Sabha)**

**SIXTY-EIGHTH REPORT**

*(Presented on 20-12-1983)*

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixty-eighth Report.

2. The Committee met on 19 December, 1983 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

*Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time for discussion of Bills specified in the Appendix.

4. After considering all aspects of the Bills, the Committee recommend that (i) the Prevention of Lotteries Bill, 1983 by Prof. Madhu Dandavate and (ii) the Constitution (Amendment) Bill, 1983 (*Amendment of article 16*) by Shrimati Jayanti Patnaik be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Recommendation*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

19 December, 1983  
28 Agrahayana, 1905 (Saka)

G. LAKSHMANAN,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

P.T.O.

**APPENDIX**

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1	The Representation of the People (Amendment) Bill, 1983 ( <i>Insertion of new section 10B, etc.</i> ) by Shrimati Pramila Dandavate.	123 of 1983	B	2 hours
2	The Enemy Property (Repeal) Bill, 1983 by Shri G.M. Banatwalla.	120 of 1983	B	2 hours
3	The Administration of Evacuee Property (Repeal) Bill, 1983 by Shri G. M. Banatwalla.	122 of 1983	B	2 hours
4	The Indian Railways (Amendment) Bill, 1983 ( <i>Insertion of new section 62A, etc.</i> ) by Prof. Madhu Dandavate.	126 of 1983	B	2 hours
5	The Prevention of Lotteries Bill, 1983 by Prof. Madhu Dandavate.	121 of 1983	A	2 hours
6	The Civil Liberties Commissions Bill, 1983 by Prof. Madhu Dandavate.	130 of 1983	B	2 hours
7	The Mother's Lineage Bill, 1983 by Prof. Madhu Dandavate.	128 of 1983	B	2 hours
8	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 16</i> ) by Shrimati Jayanti Patnaik.	115 of 1983	A	2 hours
9	The Family Restriction Incentives Bill, 1983 by Shrimati Jayanti Patnaik.	132 of 1983	B	2 hours
10	The Constitution (Amendment) Bill, 1983 ( <i>Substitution of new article for article 263</i> ) by Shri Chitta Basu.	117 of 1983	B	2 hours